

NOTICE

This is to inform all concerned that a Virtual Lok Adalat is scheduled to be organised by Calcutta High Court Legal Services Committee on Saturday, 8th August, 2020 at 10-30 a.m., to facilitate settlement of cases, pending in the High Court, Calcutta by and amongst the parties thereto through the ADR mechanism.

This is to further inform all concerned that soft copy of case details in connection with each referred case, to be submitted jointly by parties and / or their Learned Advocates interested in getting their cases settled before such Lok Adalat would be received up to 27th July, 2020 through the **official e mail id** of the Calcutta High Court Legal Services Committee, which is calcuttahighcourt.lsc@gmail.com. Such application as are received after the aforesaid deadline, may be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and their respective cause lists.

This is to further inform all concerned that, subject to receipt of records of requisitioned cases from various departments, the final cause lists of the Virtual Lok Adalat would be published in the website of the Hon'ble Court in due time.

Secretary,
Calcutta High Court Legal Services Committee